

Name of the Corporate Debtor: Samson and Sons Builders and Developers Private Limited.

Annexure 3

Date of commencement of CIRP: 12 November 2021

List of creditors as on: 30-November-2021

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

S.No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest *	Amount covered by guarantee *	Whether related party?						% of voting share in CoC
1	STATE BANK OF INDIA, SARB, TVM	BRANCH CODE 10058	25-Nov-21	14,94,01,359							14,94,01,359				PROVISIONALY ADMITTED
2	KERALA FINANCIAL CORPORATION	NO LXII OF 1951	27-Nov-21	32,16,57,547							32,16,57,547				PROVISIONALY ADMITTED
					-	-	-	-	-	-		-	-	-	

*Note : The Amount covered by security interest and the amount covered by guarantee are for the same term loan agreement